

Dated 27.03.2017

ORDER

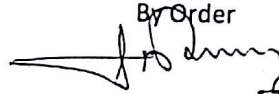
The Hon'ble President is pleased to make following transfer and postings

	Name	Present place of posting	New place of posting
1.	Smt. Archana Wadhwa Member (Judicial)	Delhi	Chennai
2.	Sh. M.V. Ravindran, Member (Judicial)	Mumbai	Hyderabad
3.	Sh. D. N. Panda Member (Judicial)	Chennai	Mumbai
4.	Smt. Sulekha Beevi C.S. Member (Judicial)	Hyderabad	Chennai

All the Members are entitled for TA/DA as per rules applicable. All the members are requested to withdraw their entitled advance towards TA/DA, composite transfer grant etc. on or before 31.3.2017.

All the Members as transferred shall report to new stations on or before 17.04.2017.

By Order



(A. Mohan Kumar) 27/3
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. The Secretary(Revenue), Department of Revenue , Ministry of Finance, North Block, New Delhi.
3. Smt. Archana Wadhwa, Member (Judicial), CESTAT, Delhi.
4. Sh. M. V. Ravindran, Member (Judicial), CESTAT, Mumbai.
5. Sh. D. N. Panda, Member (Judicial), CESTAT, Chennai.
6. Smt. Sulekha Beevi C.S., Member (Judicial), CESTAT, Hyderabad
7. The Under Secretary, Ad. IC, Ministry of finance, Department of Revenue, North Block, New Delhi.
8. CDR/Jt.CDR, CESTAT, Delhi/ Mumbai/ Chennai/ Hyderabad.

- 9 PA to Registrar/Dy. Registrar Delhi/ Mumbai.
- 10 The Pay and Accounts office, Ministry of Finance, Department of Revenue,
Delhi.
- 11 The Assistant Registrar, Delhi/ Mumbai/ Chennai/ Hyderabad.
- 12 The Accounts Officer, CESTAT, New Delhi.
- 13 CT/ Library/Computer/ Website, CESTAT, New Delhi.
- 14 Bar Association, New Delhi.
15. Guard File/ Personal file/ Service Book/ Office copy


Registrar 2013